

ITEM NO.25

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 1784/2023

HEM SINGH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 17-10-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Avnish Singh, Adv.
Mr. Santosh Kumar Yadav, Adv.
Mr. Vishal Yadav, Adv.
Ms. Kanchan Kumari, Adv.
Mr. Ankur Yadav, AOR

For Respondent(s)

Ms. Sakshi Kakkar, AOR
Mr. Dhawal Uniyal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original records from High Court and Trial Court.

Issue reminder.

List again on 29.11.2023.

H. SHASHIDHARA SHETTY
Registrar